

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **23.06.2025** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No.28/2022 (Comp App (AT) No. 44/2019)	Tumkur Vajram Shetty Jayawanth & Anr. Vs Agile Labs Pvt Ltd & 15 Ors.	Mr. N Sharath	Mr. Abhishek Kumar R1, R2, R14 Mr. Vikram Hegde R7, R8, R9 and R13
2.	Comp App (AT) (CH) (Ins) No. 275/2025 For Exemption IA No. 776/2025 For Condone Delay IA No. 777/2025 For Stay IA No. 778/2025	Medekar Intisar Mohamed Erstwhile Director of the Corporate Debtor Vs K. Muruganandan Liquidator of Samaara Leathers Pvt Ltd	Mr. Pawan Jhabakh	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors.	Mr. Ishaan Agrawal	
4.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr	Ms. S Manjula Devi	
5.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025	Arun Kumar Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	

6.	Comp App (AT) (CH) (Ins) No. 276/2025 For Condone Delay IA No. 779/2025 For Stay IA No. 780/2025 Delay in refiling IA No. 781/2025	ICICI Bank Ltd Vs Ramakrishnan Sadasivan, Liquidator of Coastal Energy Pvt. Ltd.	Mr. V Adivarahan	
7.	Comp App (AT) (CH) (Ins) No. 281/2025 For Stay IA No. 787/2025 For Exemption IA No. 788/2025 For Condone Delay IA No. 789/2025	Balaji Loganathan Former Managing Director/Promoter of G V Annai Hospital Vs The Karur Vysya Bank Ltd & Anr.	Mr. J Vijay Mohan Gandhi	Mr. NP Vijayakumar- R2
8.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt. Ltd & AVP Varma Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd. & 2 Ors.	Ms. Mummaneni Vazra Laxmi	

#### For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Pvt Ltd & 3 Ors.  <b>WITH</b>	Mr. Joshua Samuel	Ms. JVL Bharathi-R1 Mr. Varun Srinivasan R2 M/s Shivakumar & Suresh R3 Mr. VVSN Raju- R4
10.	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Pvt. Ltd & Anr.	Mr. K Gaurav Kumar	Mr. JVL Bharathi-R1 M/s Sivakumar & Suresh R2
11.	IA No. 506/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 146/2025 For Exemption IA No. 392/2025 For Stay IA No. 393/2025	Sri Amman Metal Works rep by its partner P Karupphasamy Vs Dindigul Steel Rolling Mills Pvt Ltd	Mr. B Sarath Babu	

#### For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh R1 Mr. R Vidhya Shankar R3

13.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No. 784 & 1031/2022	Sheena Adarsh, Ex Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & 2 Ors. <b>WITH</b>	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2 Mr. R Vidhya Shankar R3
14.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S. Rajendran Vs South India Hotels Pvt. Ltd. & 8 Ors. <b>WITH</b>	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
15.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
16.	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd	Mr. TK Bhaskar	
17.	Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd & 6 Ors.	Mr. TK Bhaskar	
18.	Comp App (AT) (CH) No. 14/2024	Annavajhala Ramanand Vs Lakshmi Sujatha Tummala & 5 Ors.	Mr. Y Suryanarayana	Dr. SV Rama Krishna R1
19.	Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
20.	Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
21.	Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag

22.	Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
23.	Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
24.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
25.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
26.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
27.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zacharia Vs Jasin Jose & Anr. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
28.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
29.	Comp App (AT) (CH) (Ins) No. 234/2024 For Stay IA No. 621/2024	Axis Bank Ltd. Vs Karvy Forde Search Pvt. Ltd.	Mr. Shabbeer Ahmad	Ms. Kopal Sharraf
30.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt. Ltd. Vs Mphasis Ltd. & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1
31.	Comp App (AT) (CH) (Ins) No. 421/2024	Tip Top Furniture Pvt. Ltd. & Anr. Vs CA Mahalingam Suresh Kumar, Liquidator of Tip Top Furniture Pvt. Ltd. & Anr.	Mr. Pradeep Joy	Mr. Jerin Asher SojanR2
32.	Comp App (AT) (CH) No. 38/2025 For Stay IA No. 510/2025 For Exemption IA No. 511/2025	Ajay Balachandran & 4 Ors. Vs Chautakuri Sadhashiv Rajender & 2 Ors.	Mr. Hari GR Mr. Pranava Charan	Mr. TP Ravi Shanker

33.	Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025	Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr. <b>WITH</b>	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
34.	Comp App (AT) (CH) (Ins) No. 40/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Raghu Rama Krishna Raju <b>WITH</b>	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
35.	Comp App (AT) (CH) (Ins) No. 41/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Bharat <b>WITH</b>	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
36.	Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025	Kanumuru Bharat Vs Jammu And Kashmir Bank & Anr	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
37.	Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd. & 2 Ors.	Ms. MV Lakshmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan- R3
38.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ohja Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors.	Mr. K Pawan Jhabakh	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331 & 579/2021 & 216/2022 For Stay IA No. 332/2021 & 902/2022 Urgent Hearing IA No. 203/2022	Chalasani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian R6, R7 & R9
40.	Comp App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd	Mr. S Kaushik Ramaswamy	

41.	Comp App (AT) (CH) (Ins) No. 28/2022	Satya Sadasiva Basava Prasad & Anr Vs Shresht Industries Pvt Ltd	Mr. Deep Tarun Bisht	Mr. Y Hema Chander
42.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1
43.	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No. 895/2022	V-Con Integrated Solution Pvt Ltd Vs CA Uthukuli Venkata Rao Sujatha, Erstwhile RP of Shaan Technologies Pvt Ltd & 4 Ors.	Ms. Kritika Nagpal	Mr.Sathyanarayanan R1
44.	Comp App (AT) (CH) No. 52/2023	Quadrangle Trading Services Pvt Ltd Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
45.	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr. <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2
46.	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2
47.	Comp App (AT) (CH) (Ins) No. 288/2023 For Urgent Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer Properties & Investments Pvt Ltd & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd. <b>WITH</b>	Mr. B Ramana Kumar	Mr. Sankar P Panicker
48.	Comp App (AT) (CH) (Ins) No. 289/2023 For Urgent Hearing IA No. 881/2023 For Stay IA No. 880/2023	Mathew Mylakulath Jose & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt. Ltd.	Mr. B Ramana Kumar	Mr. Sankar P Panicker

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

By order of Hon’ble Member (Judicial)

Chennai Bench

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